

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.5345/2013

M/S SHEETALA BARA LALAPUR CHANDMORI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 115379/2019 - EARLY HEARING APPLICATION)

Date : 30-08-2019 This IA was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE AJAY RASTOGI

For Appellant(s)

Mr. Harshvardhan Jha, Adv.
Mrs. Yugandhara Pawar Jha, AOR
Ms. Mayuri Shukla, Adv.

For Respondent(s)

Mr. Tanmaya Agarwal, AOR
Mr. Nipun Goel, Adv.
Mr. Chatterjee, Adv.

Mr. Arun K. Sinha, AOR
Mr. Rakesh Singh, Adv.
Mr. sinha Shrey Nikhilesh, Adv.
Mr. Swastik Verma, Adv.
Mr. N. Dubey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

For the reasons stated in the Interlocutory Application seeking early hearing of the Civil Appeal, the hearing of the appeal is expedited.

The Interlocutory Application is allowed in the afore-stated terms.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR